

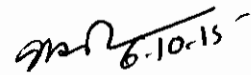
**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 07-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Smt. Kamala Jain, Advocate	S.B. Civil First Regular First Appeal No. 209/08 Shyam Lal Vs. Rajendra Chordia	R.K. Daga	Manish Sharma
2	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No. 280/04 Vijay Kumar Vs. Babu Lal	R.K. Agrawal	S.P. Sharma
3	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Second Appeal No.380/96 Bhooli Bhai & Ors. Vs. Nemi Chand	Arvind Gupta	
4	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 40/00 Narayan Prakash VS. Smt. Lata Agrawal	R.K. Mathur	Rama Goyal
5	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 467/04 Roop Chand Vs. Vishnu Swaroop	Nitish	Sudesh Bansal
6	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 342/98 Munshi Khan Vs. Nazir Khan	Lokesh Sharma	S.C. Gupta
7	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No.355/2013 Anant Dravid Vs. Gulab	Manoj Bhardwaj	J.P. Goyal
8	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
9	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No.385/09 Shambu Dayal Vs. Ram Babu	S.K. Gupta	J.P.Goyal
10	Sh. J.P.Gupta Advocate	S.B. Cr. Revision Petition No. 1369/08 Ratan Singh Vs. State of Rajasthan	Anil Upman	Kuldeep Sharma
11	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
12	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 3620/15 Dr. Ram Gopal Laddha Vs. State	Sudchir Jain	Pankaj Gupta
13	Sh. Pankaj Gupta , Advocate	S.B. Civil Misc. Appeal No.885/2015 Harish Goyal Vs. Mohan Lal	S. C. Gupta	Sandeep Bhagwati Abhi Goyal Rahul Kamwar
14	Sh. Pankaj Gupta , Advocate	S.B. Civil Writ Petition No.7590/15 Mohar Lal Vs. Harish Goyal	L.L. Gupta	S.C. Gupta
15	Sh. Shashi Bhushan Gupta , Advocate	D.B. Civil Misc. Appeal No. 1046/15 & 1047/15 Alka Gupta Vs. Anil Kumar Sharma	Rajeev Surana	Shobhit Tiwari

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 08-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B.Civil Second Appeal No. 41/09 Vasudav Bhojwani Vs. Anil Kumar Gupta	R.K.Agarwal	Ajeet Bhandari
2	Sh. Vinodi lal Mathur Advocate	S.B. Civil First Appeal No. 157/10 Kunwar Pal Vs. Deen Dayal	B.K. Sharma	Sanjay Sharma
3	Dr. Y.C. Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 10829/15 Vineet Pal Singh Vs. State	Dinesh Kala	Vijay Punia
4	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 61/10 Mukhtar Ahmed Vs. Sahadat Hussain	Asgar Khan	
5	Sh. G.S.Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 420/09 Ghasi Lal Mali Vs. Ramavatar	J.K. Singhi	Gopal Sharma
6	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cri. Misc. Petition No.4229/14 Gada Ram Vs. State	Ram Kishan Sharma	Gaurav Gupta
7	Ms. Archana Mantri , Advocate	S.B. Criminal Misc. Petition No. 766/2015 Amit Shah Minocha Vs. Smt. Rekha Minocha	Sudhir Jain	C.P. Sharma
8	Sh. S.P. Mathur, Advocate	S.B. Cr. Revision Petition No. 760/15 Vikash Vs. Smt. Sunita	Anoop Dhand	Kapil Gupta
9	Sh. Basant Singh Chhaba, Advocate	S.B. Civil First Appeal No.732/11 Ram Prasad Vs. Pritam Das	Vishwajeet Mantri	Sandeep Maheshwari
10	Sh. Harish Tripathi Advocate	S.B. Cr. Revision Petition No. 84/15 Dost Mohd. Vs. State	Shikha Parnami	Vikash Sharma
11	Sh. Sageer Ahammed, Advocate	S.B. Civil Second Appeal No. 213/10 Nooruddin Vs. Brijmohan	Deepak Pareek	

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By Order

  
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Deputy Secretary  
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 09-10-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No. 730/04 Ramkrishna Sharma Vs. Chandra Prakash Sharma	N.K. Maloo	R.B. Mathur
2	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No.1044/13 Neelu Vs. Sandeep Singh	Shis Ram Yadav	Arachna Mantri
3	Sh. Vinodi lal Mathur Advocate	S.B. Civil Writ Petition No. 2005/07 Praveen Kumar Arora Vs. Commissioner Municipal	P.S. Sharma	Ravindra Pal Singh
4	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. No. Appeal No.617/14 Pradeep Kumar Vs. Pooja Maurya	Sudhir Jain	Kunal Rawat
5	Smt. Madhuri Singh , Advocate	D.B. Civil Misc. Appeal No. 2591/10 Smt. Sumitra Vs. Pankaj Joshi	V.K. Mathur	Pradeep Choudhary
6	Sh. Harish Kumar Tripathi , Advocate	S.B. Civil Transfer Application No. 106/14 Sunita Vs. Prakash	Rajneesh Gupta	Dr. Bharti Sharma
7	Sh. R.S. Shekhawat, Advocate	S.B. Cr. Misc. Petition No.4092/15 Babu Lal Vs. State	Ali Mohd. Khan	Jitendra Shrimali
8	Sh. Basant Singh Chhaba, Advocate	D.B. Mic. Appeal No. 2509/15 Smt. Krishna Vs. Deepak Sharma	R.B. Mathur Nikhil Simlote	Mukesh Sharma

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